

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1426
ANSWERED ON 09/12/2025**

ALLOCATION OF FUNDS UNDER MGNREGS

1426. Ms. S Jothimani:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of Budget Estimates (BE) and Revised Estimates (RE) for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for each financial year since 2019-20, year-wise;**
- (b) the details of allocation of funds under MGNREGS since 2019-20, State and year-wise;**
- (c) the total number of person-days generated under MGNREGS for each State since 2019-20, State and year-wise;**
- (d) the details of current pending dues for labour wages and material costs to each State under MGNREGS separately; and**
- (e) the details and number of families with active job cards in each State, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The details of funds allocation at Budget Estimate stage, Revised Estimate stage under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) since 2019-20 to current financial year 2025-26 (as on 04.12.2025) are given below:

(Rs. in crore)

Sl. No.	Financial Year	Budget Estimate	Revised Estimate
1	2019-20	60,000.00	71,002.00
2	2020-21	61,500.00	1,11,500.00
3	2021-22	73,000.00	98,000.00
4	2022-23	73,000.00	89,400.00
5	2023-24	60,000.00	86,000.00
6	2024-25	86,000.00	86,000.00
7	2025-26 (as on	86,000.00	-

(b): Mahatma Gandhi NREGS is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS. State/UT-wise, details of funds released under Mahatma Gandhi NREGS since 2019-20 to current financial year 2025-26 (as on 03.12.2025) are given at Annexure-I.

(c): State/Union Territory-wise details of persondays generated under Mahatma Gandhi NREGS from the financial years 2019-20 to current financial year 2025-26 (as on 04.12.2025) is given at Annexure-II.

(d): State/Union Territory (UT)-wise details of pending liabilities for Wage and Material component under Mahatma Gandhi NREGS as on 03.12.2025 are given at Annexure-III.

(e): State/Union Territory-wise number of active job cards under Mahatma Gandhi NREGS as on 04.12.2025 is given at Annexure-IV.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1426 dated 09.12.2025.

State/UT-wise (including for West Bengal), details of funds released under Mahatma Gandhi NREGS since 2019-20 to current financial year 2025-26 (as on 03.12.2025) (Rs. in Crores)								
Sl. No.	States/UTs	2025-26 as on 03.12.25	2024-25	2023-24	2022-23	2021-22	2020-21	2019-20
1	Andhra Pradesh	6266.58	7707.21	7353.67	8008.81	7195.81	10306.30	7223.89
2	Arunachal Pradesh	513.98	560.70	427.35	578.32	453.74	340.52	210.20
3	Assam	1508.40	1929.70	2221.38	2056.49	2223.32	2605.77	1690.61
4	Bihar	7227.79	6715.83	6200.03	6402.23	5407.37	7288.09	3258.30
5	Chhattisgarh	2295.02	3354.85	2895.12	3420.39	3894.34	3959.69	2647.93
6	Goa	2.55	3.70	0.88	5.05	0.04	3.57	2.17
7	Gujarat	800.57	1540.54	1802.26	1694.60	1615.24	1478.77	747.58
8	Haryana	432.83	590.19	477.87	373.99	723.73	764.55	338.13
9	Himachal Pradesh	814.13	1203.28	1000.96	1164.85	976.34	950.39	601.51
10	Jammu & Kashmir	1068.36	1151.20	921.60	1051.00	950.14	1152.70	1185.73
11	Jharkhand	2571.91	2705.64	2922.27	2719.03	3067.88	3434.94	1276.48
12	Karnataka	2989.93	5709.90	5431.67	6218.59	6034.89	5510.61	5472.01
13	Kerala	2816.58	3136.44	3532.57	3830.97	3554.85	4286.97	3527.47
14	Madhya Pradesh	4581.54	6252.03	5891.65	5707.47	8479.09	9088.68	4730.77
15	Maharashtra	5941.23	4420.32	3041.48	2545.89	2056.46	1605.82	1676.62
16	Manipur	917.06	581.99	0.95	1086.63	563.11	1307.23	610.75
17	Meghalaya	889.59	1155.09	913.86	1118.77	1123.32	1287.10	1026.08
18	Mizoram	370.91	611.65	507.96	540.40	550.51	592.16	526.26
19	Nagaland	316.68	287.85	641.50	839.76	570.56	484.97	331.13
20	Odisha	3022.79	3763.80	4906.78	4707.52	5687.28	5224.03	2438.36
21	Punjab	891.00	1331.61	1169.84	1182.14	1259.20	1241.07	750.44
22	Rajasthan	5505.17	7581.87	8683.98	9648.65	9867.75	8922.22	7280.99
23	Sikkim	98.69	97.57	112.19	92.71	112.79	110.86	82.94
24	Tamil Nadu	6493.17	7585.49	12616.53	9745.72	9648.36	8795.91	5571.72
25	Telangana	2314.17	3825.31	3520.87	2992.21	4116.10	4122.66	2228.86
26	Tripura	659.16	1041.70	1043.59	925.34	990.14	1195.23	733.66
27	Uttar Pradesh	8288.07	9721.48	9844.25	10650.64	8525.15	12046.50	6038.76
28	Uttarakhand	359.02	626.43	553.81	792.66	642.60	889.75	457.36
29	West Bengal *	0.00	0.00	0.00	1.33	7507.80	11468.51	8526.57
30	Andaman & Nicobar	1.47	4.44	0.00	9.60	7.68	4.86	5.84
31	Dadra & Nagar Haveli Daman & Diu	3.10	9.02	2.21	0.00	0.00	0.00	0.00
32	Lakshadweep	0.00	0.32	0.00	24.95	0.30	0.00	0.24
33	Puducherry	22.70	40.56	58.77	69.00	13.07	26.84	16.92
34	Ladakh	56.16	85.98	62.64	1.62	59.04	22.64	NA
Total		70040.35	85333.70	88760.50	90207.30	97878.01	110519.93	71216.29

* Release of funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal has been stopped since 09th March, 2022 as per the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance with the directives of the Central Government.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1426 dated 09.12.2025.

State/Union Territory-wise details of person-days generated under Mahatma Gandhi NREGS from the financial years 2019-20 to current financial year 2025-26 (as on 04.12.2025).

Sl.No.	State/UTs	Number of person-days generated (Fig in Lakh)						
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	2001.73	2585.841	2414.785	2395.358	2554.919	2422.82	1592.742
2	Arunachal Pradesh	85.965	127.972	158.685	151.065	160.352	204.37	109.523
3	Assam	622.878	911.264	915.724	786.214	873.893	710.781	383.037
4	Bihar	1406.806	2261.259	1802.748	2364.325	2205.057	2502.19	1650.582
5	Chhattisgarh	1361.747	1840.898	1692.265	1324.967	1276.61	1323.56	587.767
6	Goa	0.34	1.096	0.949	0.94	0.43	0.756	0.479
7	Gujarat	353.69	482.287	568.009	465.992	492.746	431.324	233.219
8	Haryana	91.193	179.618	146.394	96.461	123.115	117.92	61.645
9	Himachal Pradesh	259.188	336.192	370.939	307.888	344.31	395.308	154.457
10	Jammu And Kashmir	313.408	407.01	406.175	308.677	374.734	409.384	242.039
11	Jharkhand	641.819	1175.895	1132.192	914.855	1097.13	1009.47	826.902
12	Karnataka	1118.634	1480.27	1632.103	1257.761	1384.535	1312.38	640.628
13	Kerala	802.297	1022.997	1059.66	965.776	994.593	907.539	530.016
14	Ladakh	19.032	21.296	19.272	19.555	20.236	22.194	15.733
15	Madhya Pradesh	1929.018	3417.878	2998.504	2258.981	1995.58	1897.24	1413.661
16	Maharashtra	629.569	679.346	825.302	787.837	1159.935	1621.58	1073.165
17	Manipur	234.072	330.519	303.314	73.874	146.057	244.683	143.668
18	Meghalaya	370.223	383.698	393.63	289.223	324.903	320.988	165.885
19	Mizoram	192.082	198.645	200.765	202.33	203.597	197.749	135.741
20	Nagaland	138.483	180.115	192.582	196.812	178.715	93.814	84.01
21	Odisha	1113.891	2080.745	1977.627	1850.865	1828.26	1193.1	830.535
22	Punjab	235.254	376.753	331.431	321.137	350.798	314.013	191.46
23	Rajasthan	3286.424	4605.346	4242.666	3571.333	3751.599	3166.15	1461.871
24	Sikkim	29.468	37.339	34.34	32.465	34.324	33.851	21.198
25	Tamil Nadu	2485.101	3339.458	3457.259	3346.549	4087.018	3061.11	1178.004
26	Telangana	1071.141	1579.532	1457.927	1218.658	1208.578	1222.87	555.078
27	Tripura	344.021	437.224	426.176	334.553	370.486	353.37	202.346
28	Uttar Pradesh	2443.226	3930.175	3254.875	3111.98	3452.133	3364.88	1768.814
29	Uttarakhand	206.102	303.602	243.181	206.397	196.872	189.994	62.42
30	West Bengal	2722.812	4140.167	3642.265	378.752	1.648	0	0
31	Andaman And Nicobar	2.206	2.609	1.135	1.287	1.238	0.877	0.281
32	Dadra & Nagar Haveli Daman & Diu	0	0	0	0	0.414	2.986	1.11
33	Lakshadweep	0.043	0.023	0.007	0.045	0.035	0	0
34	Puducherry	7.651	10.573	6.147	8.296	21.887	10.777	11.469
	Total	26519.51	38867.64	36309.03	29551.21	31216.74	29060	16329.49

(As per NREGASoft)

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 1426 dated 09.12.2025.

State/Union Territory (UT)-wise details of pending liabilities for Wage and Material component under Mahatma Gandhi NREGS as on 03.12.2025 (Rs. in crores)			
Sl. No.	States/UTs	Wage	Material
1	Andhra Pradesh	399.97	556.32
2	Arunachal Pradesh	12.80	143.69
3	Assam	0.33	404.27
4	Bihar	9.75	396.77
5	Chhattisgarh	3.28	103.62
6	Goa	0.00	0.43
7	Gujarat	59.88	21.33
8	Haryana	0.32	42.67
9	Himachal Pradesh	1.49	68.17
10	Jammu And Kashmir	6.10	192.00
11	Jharkhand	7.58	298.71
12	Karnataka	6.30	575.98
13	Kerala	329.42	186.80
14	Ladakh	0.64	2.47
15	Madhya Pradesh	123.48	643.14
16	Maharashtra	10.78	684.30
17	Manipur	1.76	154.19
18	Meghalaya	4.93	58.72
19	Mizoram	13.48	0.25
20	Nagaland	12.74	87.82
21	Odisha	9.41	227.12
22	Punjab	1.71	113.32
23	Rajasthan	4.45	827.74
24	Sikkim	0.10	2.43
25	Tamil Nadu	225.71	622.85
26	Telangana	0.99	500.08
27	Tripura	1.35	144.40
28	Uttar Pradesh	17.50	1042.84
29	Uttarakhand	1.51	51.17
30	West Bengal	**	**
31	Andaman And Nicobar	0.00	0.03
32	Dadra & Nagar Haveli Daman & Diu	1.29	0.02
33	Lakshadweep	0.00	0.00
34	Puducherry	16.99	0.00
Total		1286.04	8153.65*

***Note: The data as per PFMS/MIS and Pending liability of the previous year for the material component.**

****The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.**

As per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 1426 dated 09.12.2025.

State/Union Territory-wise number of active job cards under Mahatma Gandhi NREGS as on 04.12.2025 (Figure in lakh)		
Sl. No.	States	Number of Active Job Cards *
1	Andaman And Nicobar	0.08
2	Andhra Pradesh	54.97
3	Arunachal Pradesh	3.45
4	Assam	36.13
5	Bihar	89.21
6	Chhattisgarh	33.03
7	Dadra & Nagar Haveli Daman & Diu	0.07
8	Goa	0.06
9	Gujarat	16.85
10	Haryana	5.43
11	Himachal Pradesh	9.3
12	Jammu and Kashmir	10.08
13	Jharkhand	34.05
14	Karnataka	41.54
15	Kerala	19.36
16	Ladakh	0.36
17	Lakshadweep	0
18	Madhya Pradesh	63.87
19	Maharashtra	50.81
20	Manipur	5.91
21	Meghalaya	6.08
22	Mizoram	2.12
23	Nagaland	4.43
24	Odisha	43.95
25	Puducherry	0.61
26	Punjab	11.91
27	Rajasthan	81.07
28	Sikkim	0.72
29	Tamil Nadu	74.95
30	Telangana	32.56
31	Tripura	6.55
32	Uttar Pradesh	98.92
33	Uttarakhand	6.74
34	West Bengal	15.4
	Total	860.57

*The beneficiary who has worked during the last three financial years is called an active beneficiary. If an adult member of a household, of the rural area, does not demand for the work during the last three previous financial years, that member will not be in the list of active beneficiary. The change in number of active beneficiary is a continuous process.
